

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**NAGPUR BENCH, NAGPUR**

**CRIMINAL APPLICATION (BA) NO.288 OF 2020**  
(Pramod s/o. Khushalrao Jadhav and another .vs. State)

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Office Notes, Office Memoranda of Coram,  
appearances, Court's orders of directions  
and Registrar's Orders.

Court's or Judge's orders.

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Mr.Nitin Bhishikar, Advocate for the applicants.  
Mr.M.K.Pathan, A.P.P. for respondent/State.

**CORAM** : M. G. GIRATKAR, J.

**DATE** : 27.4.2020.

Reply is not filed by the learned  
Additional Public Prosecutor.

List this application for consideration  
on 30.4.2020.

**JUDGE**

jaiswal